

total and write the same on the title cover as well as at the end of the last question attempted by the candidate inside the answer book.

4. The second co-ordinator will now obtain the sheet from the Head Examiner on which the Examiner has posted the marks and collate these marks with those posted on the answer book and thereafter prepare the award list after proper verification.

5. The rates for evaluating the answer scripts have been revised.

6. It is being ensured by the CBSE that the checks and balances provided at various stages in the evaluation system are applied.

Visit of Central Team to Bihar

2012. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state

(a) whether attention of the Government has been drawn to the newsitem captioned "Central team does not rule out repetition of Bihar violence" appearing in the *Statesman* dated February 4, 1999;

(b) if so, the facts thereof; and

(c) the preventive steps taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) and (c) A Central Team had visited Bihar from February 1 to 3 1999 to make an on-the-spot assessment of the situation following the massacre of 22 persons at Shankarbiga Tola, PS Mehandia, District Jehanabad. The Team observed that the situation was still tense and the possibility of such carnages could not be ruled out unless a multi-faceted approach was adopted to tackle the ongoing violence.

After assessing, *inter alia*, the law and order situation in the State, Bihar has been placed under President's rule by invoking the provision of article 356 of the Constitution of India with effect from 12.2.1999. Steps are being taken to contain the situation prevailing on account of the activities of various senas/extremist groups, etc.

Indira Mahila Yojna

2013. SHRI RAJ BANSHI MAHTO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Indira Mahila Yojna has been started in Bihar;

(b) if so, the details thereof alongwith the latest position in this regard district-wise; and

(c) if not, the time by which the said scheme is likely to be introduced?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS, SPORTS, WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) to (c) The scheme was started in Bihar in 1995 and it is being implemented in following blocks of the State:

| District | Project/Block |
|-----------------|---|
| Rohtas | — Chenari |
| Bhabhua | — Bhagwanpur, Adura, Daltanganj, Hariharganj, Latehar |
| Palamau | — Mahuadar (T), Chandwa (T) |
| Garhwa | — Ranka, Bhandaria, Durki |
| Ranchi | — Hunti, Khijri, Namkum |
| Gumla | — Dumari, Ghaghra |
| West Singhbhum | — Adityapur, Chandil, Nimdih |
| Santhal Pargana | — Raneshwar, Jamatra |

Seven persons from the State have been trained as trainers by Govt. of India for the scheme and further training activities have been started.

[Translation]

Construction of Juvenile Homes

2014. SHRI GAURISHANKER CHATURBUJ BISEN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of proposals for the construction of Juvenile homes/observation homes are pending with the Government for clearance State-wise;